

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 24 OF 2019 &  
IA NO. 119 OF 2019**

**Dated : 19<sup>th</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Teestavalley Power Transmission Limited**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Tarun Joshi  
Mr. Ankit Saini

Counsel for the Respondent(s) : Mr. Divyanshu Bhatt for R-2  
Mr. Anand K. Ganesan for R-8  
Mr. R. B. Sharma for R-11

**ORDER**

The matter could not reach before the Bench.

As agreed by learned counsel for both the parties, list the matter for hearing on **20.11.2019.**

**(S. D.Dubey)  
Technical Member**

*pr/vt*

**(Justice Manjula Chellur)  
Chairperson**